

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 718 OF 2024**

IN THE MATTER OF:

**In Re: NEWS ITEM APPEARING IN AMAR UJALA DATED 09.05.2024 Titled
“SARVEKSHAN YAMUNA NADEE ME DESI PRAJATI KEE MACHHALIYAN
GHATEE VIDESHI BADHEE SARVEY ME MILEE 126 PRAJATI KEE PACHHALIYA”**

MEMO OF PARTIES (As Per ORDER DATED 03.07.2024)

**In Re: NEWS ITEM APPEARING IN AMAR UJALA DATED 09.05.2024 Titled
“SARVEKSHAN YAMUNA NADEE ME DESI PRAJATI KEE MACHHALIYAN
GHATEE VIDESHI BADHEE SARVEY ME MILEE 126 PRAJATI KEE PACHHALIYA”**

VERSUS

**1. CENTRAL POLLUTION CONTROL BOARD, THROUGH ITS MEMBER
SECRETARY**

Parivesh Bhawan

East Arjun Nagar, Delhi, 110032

Email: mccb.cpcb@nic.in

.....(RESPONDENT NO.1)

**2. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE,
THROUGH ITS SECRETARY**

Indira Paryavaran Bhawan Jorbagh Road, New Delhi, 110003

Email: secy-moef@nic.in

.....(RESPONDENT NO.2)

**3. CENTRAL INLAND FISHERIES RESEARCH CENTRE PRAYAGRAJ,
THROUGH ITS DIRECTOR**

23A, Panna Lal Rd, Darbhanga Colony, George Town,

Prayagraj, Uttar Pradesh, 211002

Email: cifrialld@gmail.com

.....(RESPONDENT NO.3)

4. DISTRICT COLLECTORS/ DISTRICT COMMISSIONER AGRA

District Collectorate – Agra, Uttar Pradesh, 282002

Email: dmagr@nic.in

.....(RESPONDENT NO. 4)